

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/31/2016  
NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others  
NAME OF THE RESPONDENT(S) : Sreekrishnapuram Hospitals Private Ltd and 11 others  
UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<u>REPRESENTATION BY WHOM</u>		

① S. NARASIMHAN FOR SONY SONY	FOR R4 AND R6	S. Narasimhan 6/7/17
② for Han Shankar man T.V.P. Saivihari	Counsel for petitioners	Saivihari
③ PREETHI. S. ARASU for Rajagopal & Radhuanthan Advocates	Counsel for R <sub>1</sub> - R <sub>3</sub> + R <sub>13</sub>	Preethi S

ORDER

Mr. T.V.P.Saivihari Counsel for Petitioners present. He filed an amended petition. Ms. Preethi S. Arasu, Counsel for R1 to R3 and R13 present. Mr. S. Narasimhan, Counsel for R4 and R6 present. Counsel for R-13 prayed three weeks' time to file counter to the amended petition. At request, time is enlarged. Put up on 26.07.2017 at 10.30 A.M.

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)